

12


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER : CP/62/2017
NAME OF THE APPLICANT : HIND PROCESS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	M. L. ANAND	Joint Director, O/o - R.D. MCA	
---	-------------	--------------------------------------	--

2)	Govind Mohan Kumar	Counsel for Petitioner	
----	--------------------	------------------------	---

ORDER

Counsel for the applicant company present. Joint Director representing the RD present. Heard both the sides. Order is reserved.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc